

**Appeal to the President for and of Victimisation of 19th September, 1968 Strikers**

994. SHRI K. LAKKAPPA :  
SHRI A. SREEDHARAN :  
DR. SUSHILA NAYAR :  
SHRI RAMAVATAR SHAS-  
TRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a delegation of Central Government employees has appealed to the President of India on the 23rd May, 1969 to end victimisation of the employees who took part in the strike on the 19th September, 1968 ;

(b) if so, the details of the Memorandum submitted to the President ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A memorandum was presented to the President on 23rd May, 1969 by Shri Madhusudan.

(b) In the memorandum submitted to the President, the delegation requested for rescinding all orders, which impose disabilities on the strikers, and also for restoration of recognition of unions/associations which have been de-recognised.

(c) Government have already announced relaxations in the matter of action taken against employees who participated in the strike *vide* press notes issued on 18.10.68 and 7.1.69 and the Statements made by the Minister in the Ministry of Home Affairs in the Lok Sabha on 13.7.69 and 30.4.69.

The de-recognition of certain unions/associations followed their participation in an illegal strike of September 19, 1968 and there is no proposal under consideration for the restoration of recognition of such unions/associations.

**Home Minister's Visit to Kashmir**

995. SHRI K. LAKKAPPA :  
SHRI A. SREEDHARAN :  
SHRI BAL RAJ MADHOK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that he visited Kashmir during the last week of May, 1969;

(b) if so, the object of his visit ;

(c) whether the visit was an official one or in his private capacity ; and

(d) who bore the cost of it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Home Minister paid an official visit to Srinagar on 24th and 25th May, 1969. The purpose of the visit was to review the situation in the State which included discussion on various matters having a bearing on security and political stability.

(d) The cost was borne by the Government.

**National Integration Council**

996. SHRI K. LAKKAPPA :  
SHRI A. SREEDHARAN :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
DR. SUSHILA NAYAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Sub-Committee on Communalism appointed by the National Integration Council has asked the State Governments to set up without delay the Standing Committees of citizens belonging to various communities to maintain communal peace in the country ; and

(b) if so, the reaction of the various State Governments thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The Home Minister has written to all Chief Ministers on 7th July 1969 to initiate action immediately on the recommendation of the Sub-Committee of the National Integration Council on Communalism. Reports from State Governments are awaited.